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SHRI BHUPESH GUPTA: And you will not be provoked by such questions. I think Mr. Chavan wants to say something.

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Pakistan in view of our men being made prisoners there. SHRI BIPINPAL DAS: This ques-

Government are going to take to

recover the amount due to us from

SHRI Y. B. CHAVAN: We will not be provoked either by what he says ro by what you say or by what anybody else says.

tion does not arise out of this Question.

Indo-Pak Relations

DR. RAMKRIPAL SINHA: This is directly related, Sir.

> *643. SHRI M. P. VARMA: SHRI LOKANATH MISRA: SHRI K. P. SINGH DEO:

SWAMY: SUBRAMANIAN SHRI Sir, would the Minister agree with me and give the corresponding information that after the Simla Agreement the Government of India have taken steps after steps to concede the various demands of Pakistan, whether it was the question of territory, rupee or water? Question? In this atmosphere of appeasement the Pakistanis have allowances that refused to pay the you paid to their armed forces. Don't you think that the time has come for you to take some retaliatory action so that Pakistan is able to understand that you are going to be serious about it?

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

SHRI BIPINPAL DAS: We have not followed any policy of appeasement in this regard. As regards the point I may inform the hon. Member that we believe in settling matters through peaceful negotiations.

(a) whether Government's attention has been invited to a statement ported to have been made by the Pakistan Prime Minister, to the effect that his country wanted to normalise its relation with India consistent with national self interest:

SHRI BHUPESH GUPTA: Do I understand, after this question having been asked by Mr. Swamy, that the Government will not be provoked by this kind of questions or similar other questions and also do I understand in this connection that in settling these matters on the basis of bilateralism which is the main theme of the Simla Agreement, the Government will take into account the larger aspects of Indo-Pak relations, especially when there are some little signs of improvement as a result of resumption of 'rade and tele-communication?

(b) whether Government have received any formal communication in this regard from Pakistan Government: and

SHRI BIPINPAL DAS: I do not know what is the question is. In our negotiaions we certainly take into account the larger aspects of our relations and which are progressing.

(c) if so, what is Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) time to time the Prime Minister Pakistan is reported to have made statements to the effect that while he wanted to normalise relations with India he wi'l ensure that Pakistan's interests are fully safe-guarded.

- (b) No, Sir.
- (c) The Government of India committed to the implementation of the Simla Agreement and, therefore welcomes all steps to normalise relations between India and within the framework of that Agreement.

[†]The question was actually asked on the floor of the House by Shri Lokanath Misra.

SHRI LOKANATH MISRA: May I know, Sir, whether the Government of India have found out as to what stands in the way of normalisation relations of as the national interests of Pakistan and India are concerned and whether there is any conflict between national interest of Pakistan and normalisation of relations with India? If so, what is that?

SHRI BIPINPAL DAS: Sir, it is very difficult to read the mind of Pakistan in this matter. So far as we are concerned, we do not see there is any obstacle.

SHRI LOKANATH MISRA: My question is whether Government of India have been able to find out what the points of conflict are between the so-called interest of Pakistan and the normalisation of relations with India.

SHRI BIPINPAL DAS: So far as we are concerned we do not see any conflict between the national interest of India and Pakistan and any obstacle in the normalisation of relations. We want to proceed in that direction.

SHRI LOKANATH MISRA: That was not my question at all, I am sorry, I have not been able to drive at the question even. My question was whether the Government of India have been able to find out as to what appears to Mr. Bhutto as the points standing between the national interest of Pakistan and the normalisation of relations with India.

SHRI BIPINPAL DAS: We do not indulge in probing into the minds of Pakistani leaders.

SHRI LOKANATH MISRA:
May I know whether it would not
be in the interests of both nations to
find out what these points are? India
as such is not at all interestd in the
internal affairs of Pakistan. Therefore,
there could not be any impeding factor in the normalisation of relations
between India and Pakistan and safe-

guarding Pakistan's internal interests. What are the points that really stand in the way of normalisation of relations between India and Pakistan?

SHRI BIPINPAL DAS: The Prime Minister of Pakistan says that he is interested in normalising relations and their representatives when they come and talk to us repeat the same thing that they are interested in normalising relations. Therefore, it is not possible for us to prob deeper into the minds of Pakistanis. I hope Mr. Misra will take upon himself the responsibility of finding it out.

SHRI LOKANATH MISRA: If the Government wants to entrust that to the opposition Members then there is nothing like that.

MR. CHAIRMAN: You can discuss it.

SHRI BHUPESH GUPTA: In that case there would be unemployment there.

SHRI KRISHAN KANT: May I know from the hon. Minister whether he has seen the press reports and reports by many persons from Hong Kong that the normalisation of relations by India with Pakistan and by India with China is correlated and that some talks have been going on about the exchange of Ambassadors. One of the points being considered by China is that unless Pakistan sends its High Commissioner here, China will not send one. May I know whether the Government has come to know of any such issues which are cropping up between China and Pakistan and between India and China in regard to the normalisation of relations?

SHRI BIPINPAL DAS: All kinds of reports appear in the press from various quarters.

SHRI KRISHAN KANT: What is your reaction?

to Questions

SHRI BIPINPAL DAS: Our view is that we want to settle matters with other countries on a purely bilateral basis, whether it is regarding relations with Pakistan or with China.

श्री रबी राय : ग्रध्यक्ष महोदय, मैं मंत्री महोदय से जानना चाहता हं कि क्या उनको मालूम है कि बंगला देश के युद्ध के बाद जो लींग पाकिस्तान के गुजरात ग्रौर राजस्थान में बस गये हैं ग्रौर बावजद इसके कि भुद्रो साहब ने वो इमिसरी भेजे सिंध ग्रौर नेशनल ग्रसेम्बली के सदस्य जो थे, उनसे मिलने के बाद भी उन लोगों ने मना कर दिया कि हम लोग पाकिस्तान नहीं जाना चाहते, तो मैं मंत्री महोदय से जानना चात्ता हं कि यह जो लोग हिन्द्स्तान में बस गये हैं और हिन्द्स्तान की नागरिकता की मांग कर रहे हैं उन के लिए क्या मंत्री जी बतायेंगे कि उनका मामला कब तक लटका रहेगा और कब तक उनको आप सिटीजनशिप देंगे ?

SHRI BIPINPAL DAS: It is all a matter of detail and I would request the hon. Member to put a separate question.

SHRI KHURSHED ALAM KHAN: This is more a human question. There are many persons in Pakistan as well as in this country who are anxious to visit friends and relations on either side. Apart from this, there is a lot of tourist overland traffic which crosses over from Pakistan to India. May I know how soon travel facilities will be restored between Pakistan and this country, so that there is no restriction in the movement of traffic from this country to that?

. SHRI BIPINPAL DAS: We have already arrived at some agreement.

श्री प्रकाशबीर शास्त्री: ग्रभी पीछे लाहौर ग्रौर दिल्ली में पाकिस्तानी प्रति-निधिमंडल के साथ भारतीय विदेश विभाग के कर्मचारियों या ग्रधिकारियों की कुछ वातचीत हुई है ग्रीर उसमें बढाने ग्रौर वैज्ञानिक सम्बन्ध बढ़ाने के लिए भी बातचीत हुई है। मैं जानना चाहता हूं कि इन दोनों बातचीतों में विशेष रूप से मख्य बाधायें क्या रहीं जिस के कारण कि यह बातचीत किसी श्रंतिम परिणाम पर नहीं पहुंच सकी ? और दूसरी बात मैं यह जानना चाहता हूं कि क्या इन दोनों स्थानों की बातचीत के परिणामस्बरूप भारत सरकार का विदेश इस प्टिसे ग्राग्वस्त है कि शीघ्र ही भारत ग्रांर पाकिस्तान के बीच राजदूत स्तर के सम्बन्ध स्थापित हो जायेंगे ? यदि नहीं तो कब तक उन के स्थापित होने की संभावना है?

SHRI BIPINPAL DAS: Agreements on other matters must precede before we go to establish or resume diplomatic relations. And the hon, Member knows very well that meanwhile we have come to an agreement on repatriation of the POWs, and civil internees; we have also come to an agreement on travel, telecommunications, postal matters and on protocol on trade. We have also arrived at some understanding on radio propaganda. The only immediate that has been pending is regarding air-flights and overflights, and we are proceeding with that matter. Step by step we are proceeding towards agreement on various issues. After everything is completed, certainly this matter of resumption of diplomatic relations will be taken up.

श्री प्रकाशवीर शास्त्री : ग्रापने मेरा प्रश्न सूना होगा, मैं उसे थोड़ा श्रौर स्पष्ट कर दं। ग्राज दोनों देशों के वैमानिक सम्बन्ध इसलिए नहीं स्थापित हो रहे हैं कि स्राप ने समाचार पत्रों में पढ़ा होगा कि भारतीय प्रतिनिधि मंडल ने उनके सामने यह बात रखी कि हमारा एक विभाग जो लाहौर के हवाई ग्रहे पर जलाया गया था उसका कंपेंसेशन पाकिस्तान दे। जब तक वह नहीं देना तब नक वैमानिक सेवाये प्रारम्भ नहीं हो मकेंगी। तो क्या इस तरह की कठिनाई बीच में थी जिससे बातचीत भ्रागे नहीं चल सकी भ्रौर जो भ्रब तक की बातचीन है उसके परिणामस्वरूप हम कब तक भ्राशा कर सकते हैं कि भारत ग्रौर पाकिस्तान के बीच राजदूत स्तर के सम्बन्ध स्थापित हो मक्तगे इन बातचीतों के परिणामस्वरूप?

SHRI BIPINPAL DAS: So far as the first point is concerned, the hon. Member is quite correct that this is one of the issues that is yet to be settled between us and we hope that when the Pakistan delegation comes to Deihi very soon this matter will be settled, and only after the settlement of the issues the question of the resumption of diplomatic relations will be taken up.

SHRI SYLD NIZAM-UD-DIN: The hon. Minister may be well aware that Pakistan is intending to integrate the Pakistan-occupied territory of Kashmir with the rest of Pakistan. Is the Government of India free to take up this issue with Pakistan when the delegations meet to talk over the matter of normalisation of relationship?

SHRI BIPINPAL DAS: The issue of Kashmir is one of the items to be discussed under the Simla Agreement. That will come up in due course.

SHRI SYED NIZAM-UD-DIN: My point is that this territory is an in-

tegral part of India? So, when that part is sought to be integrated with Pakistan, is it not very essential that that matter should be taken up before the normalisation of relations takes place?

SHRI BIPINPAL DAS: We have made it absolutely clear on this issue that that part which is now to be integrated with Pakistan is under the illegal occupation of Pakistan and that is part and parcel of Indian territory.

श्री ग्रोउम् प्रकाश त्यागी: ग्रध्यक्ष महोदय, ग्रभी पाकिस्तान के प्राइम मिनिस्टर ने यह साफ कहा है, ग्रौर कई पेपम में भो यह बात ग्रायी है कि भारत ग्रौर पाकिस्तान के बीच मधुर सम्बन्ध इसलिए स्थापित होने में ग्रगर कोई बाधा है तो वह काश्मीर है। उसकी समस्या है ग्रौर जो शेख ग्रब्दुला से बातचीत चल रही है उन्होंने उसमें भी हस्तक्षेप किया है ग्रौर कहा है कि भारत सरकार का जो यह कदम है वह गलत है। तो क्या भुट्टो साहब ने काश्मीर के ईग्य पर जो हस्तक्षेप किया है उसके सम्बन्ध में भारत सरकार का दिटकोण क्या है यह में जानना चाहता हूं।

SHAI BIPINPAL DAS: So far as we are concerned—I would repeat what I have said already—we consider that part to be under the illegal occupation of Pakistan. This is part and parcel of India and this is a matter which has to be settled under the terms of the Simla Agreement.

Srip! HARSH DEO MALAVIYA: In view of the fact that we are really anxious to improve relations with Pakistan and also in view of the fact that trade relations with them have been more or less established, may I put it to the hon. Minister that the Pakistanis are building a steel plant at Karachi, and Goa being next door, they are keen that iron ore from Goa should be supplied to Pakistan? We

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are sending a lot of money on shipping iron ore to Japan. Therefore, may I know from him whether in future trade negotiations with them this aspect would be kept in view? We shall better have trade with Pakistan rather than sending iron ore all the way to Japan.

SHRI BIFINPAL DAS: This is a valuable suggestion which we will keep in mind.

SIRI SUBRAMANIAN SWAMY: Frequently Radio Pakistan repeats Chinese prepaganda that India in collusion with the super powers is engaged in the break-up of Pakistan. May I know from the Minister what steps he is taking to counter this propaganda and also on the floor of the House will he give us an assurance that if another Bangladesh type of situation arises the Government of India will not intervene?

SHRI Y. B. CHAVAN: I do not understand the last point. Please make it clear.

SWAMY: SHRI SUFRAMANIAN Obvicusly some people in Pakistan are engaged in the propaganda that India is interested in the break-up of collusion with super-Pakistan in I hope you have listened to powers. the Radio Pakistan. You will hear the propaganda over and over again. Will you give an assurance to Pakistan that you will never do this in future so that better relations start?

SHRI Y. B. CHAVAN: It seems that Mr. Swamy has become a victim to the Pakistan propaganda when he says that; this is the vicious propaganda. We do not take cognizance of this propaganda.

SHRI BHUPESH GUPTA: I should like. first, to seek a clarification. Has Mr. Chaval decided to leave all the questions to be answered by the Deputy Minister in order to train him in answering questions because he was accustomed to asking questions so far? If you have decided to train

him today it is all right. Now, Sir, I should like to know from him whether the Government has taken note of the fact that recently the United States held naval exercises in Indian Ocean under the CENTO, called the "Midlink" in order to activise the CENTO thereby to provoke some of the countries which had been party to the CENTO against India and other countries? May I know whether the Government has assessed the repercussions of the CENTO exercises Pakistan in the context of the efforts that are being made on the part India to normalise and improve the Indo-Pak relations in the spirit of the Simla Agreement, and whether Americans have been told that they should not indulge in this kind of provocative and aggressive action the Indian Ocean zone which are naturally intended to disturb relations which are improving in the littoral countries and in our region?

SHRI Y B. CHAVAN: About the point whether we have brought to the notice of the bigger powers outside the Indian Ocean about this particular exercise, certainly we have brought it to the notice of the U.K. and the American Governments that this type of activities unnecessarily would come in the way of normalisation of our relations with Pakistan, and this is some thing which should be avoided. This, certainly, has been brought to their notice.

SHRI SARDAR AMJAD ALI: normalisation of relations India and Pakistan is a welcome subject. Perhaps there will be no two opinions either in our country or in the other country that this tension should not be there. But what I want to know from the hon'ble Minister is whether he is making this exercise of developing our relations with them. On the other hand, we find that Pakistan is making another attempt in the international forum with regard the concept of the nuclear free zone as also participating in the naval exercises in the Indian Ocean, How do

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you reconcile these two? May I know what sort of reaction we have expressed to the Pakistan Government visa-vis our relations with Pakistan?

SHRI Y. B. CHAVAN: It is a futile exercise on the part of Pakistan. They talk in different voices. they meet in the U.N. they talk about a nuclear free zone while President Bhutto decides to talk about supply of arms by America. He says that they do not get arms he will go nuclear. Therefore, it is very difficult to do this impossible task of reconciliation. Why are you worried about it?

Impounding of Passports of Indian Residents Abroad

*644 SHRI BABUBHAI M. CHI-Will the Minister of EXTER-NAL AFFAIRS be pleased to state:

- (a) whether Government have decided to impound the passports of those Indian residents abroad who remit money to India through compensatory payments; and
- (b) if so, what action Government have taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) No, Sir.

(b) Does not arise.

SHRI BABUBHAI M. CHINAI: May I know from the hon'ble Minister whether it has come to the knowledge of the Government that such compensatory payments are going on whereby valuable foreign exchange is being lost by India? If so, will he be enough to enlighten us whether it is a fact and if it is so what steps Government proposed to take?

SHRI BIPINPAL DAS: I think this question may better be addressed to the Finance Ministry.

SHRI BABUBHAI M. CHINAI: No, no, I am sorry. This question does

arise out of this because I have asked for compensatory payments. The Minister must know. If he does not know, there is the ex-Finance Minister, who was till recently the Finance Minister. and he must know. I will be satisfied if the reply is given by the junior Minister, but if he does not know, then the senior Minister must come our rescue.

SHRI BIPINPAL DAS: Sir, the question is about impounding of passports...

MR. CHAIRMAN: That is true.

SHRI BIPINPAL DAS: I will collect the information and let him know.

MR. CHAIRMAN: Next question.

*645. [Transferred to the 18th December, 1974.]

Clearing of chartered ships

*646. SHRI HARSH DEO MALA-VIYA:†

> SHRI SARDAR AMJAD ALI: SHRIMATI MARGARET ALVA:

SHRI N. R. CHOUDHURY: DR. R. K. CHAKRABARTI:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state: 30 %

- (a) the amount of foreign exchange paid to the chartered ships that were held up at ports in the country during the years 1972-73 and 1973-74: and
- (b) what steps are being taken to improve the clearing of chartered ships at our ports to prevent loss of foreign exchange?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND

[†]The question was actually asked on the floor of the House by Shri Harsh Deo Malaviya.